

Hon'ble Shri K.G. Balakrishnan,
Chief Justice of India

DETAILS OF IMMOVABLE PROPERTY / ASSETS

S.No.	Justice K.G. Balakrishnan		Mrs. Nirmala Balakrishnan, wife
1.	House on an extent of 15 Cents (6.07) Ares in Survey No. 119/02 and 120/B in Thrikkakara South Village, Kanayanur Taluk		Survey No. 157/2, Epakadu Village, Mennachil Taluk, Kottayam 2 AC 68 Cents
2.	Residential Flat, 2.2 Cents (9,300) 2 bed room flat in Mamangalam, Edapally, Ernakulam Cost : Rs. 5.75 Lakhs		
3.	Vacant residential plot in Distt. Faridabad Extent 444.44 Sq. Yards Cost : 4.50 Lakhs		
4.	15.840 Cents (6.41 Ares) in Kanayanoor Taluk, Ernakulam Distt. Cost : Rs. 4,33,600/-		
5.	<u>Family Property</u> Survey No. 412/12 62.1/4 Cents in Najeezhoor Kaduthurty Village, Vaikom Taluk Cost : Rs. 3.5 Lakhs		

NOTE

- (1) Gold jewellery 20 sovereigns
- (2) Santro Car 2000 Model
- (3) No investment in shares
- (4) No fixed deposit